

an>

Title: Introduction of Payment and Settlement Systems (Amendment) Bill, 2014.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):  
Sir, I beg to move for leave to introduce a Bill to amend the Payment and Settlement Systems Act, 2007.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Payment and Settlement Systems Act, 2007."

*The motion was adopted.*

SHRI ARUN JAITLEY: I introduce the Bill.

SHRI MALLIKARJUN KHARGE (GULBARGA): Sir, you will agree that the matter regarding the inhuman attitude exhibited towards the CRPF jawans in Chhattisgarh was raised in the morning ...(*Interruptions*) The hon. Home Minister wanted to make a Statement. Because of some other issue, he did not make it. Kindly ask him to make the Statement. Otherwise, this will continue tomorrow also. Today, they have raised it. He also agreed to it....(*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Sir, you may rightly recall, a few days ago, when the incident took place in Chhattisgarh, the hon. Home Minister had come and made a *suo motu* Statement.â€¦ (*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): That is not the issue. That was about the incident *per se* ...(*Interruptions*)

SHRI RAJIV PRATAP RUDY: What are you talking about?...(*Interruptions*)

SHRI K.C. VENUGOPAL : In the morning itself, we tried to move an Adjournment Motion regarding the inhuman attitude exhibited towards the CRPF Jawans. That is a serious thing....(*Interruptions*)

SHRI RAJIV PRATAP RUDY: As far as that issue is concerned, the hon. Home Minister was here. If this is the desire of the House, we will bring it to his kind notice.

SHRI MALLIKARJUN KHARGE : Sir, anyway, he agrees to it.

HON. DEPUTY-SPEAKER: That is why, he is telling. He is going to convey this to the hon. Minister. He will come here.

SHRI MALLIKARJUN KHARGE : With this assurance, I will sit down.

HON. DEPUTY-SPEAKER: All right.